

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) No, Sir.

(c) The Government of India is in process of setting up National Implementing Entity for Green Climate Fund and thereafter will decide on preparation of projects in various sectors.

(d) and (e) In the conference of State's Principal Secretaries/Secretaries and the Heads of State Nodal Agencies for Renewable Energy held on 17 December 2014, the states were requested to achieve the Renewable Purchase Obligation in the respective states. The participating States agreed to review the situation.

Plans for massive solar power push

1996. SHRI A.W. RABI BERNARD: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has chalked out any plans for massive solar power push to achieve 1,00,000 MW in five years;

(b) if so, the details thereof;

(c) whether the Ministry has joined hands with PWC to prepare a report on the execution of the programme; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. The Government has a proposal to Scale up Grid Connected Solar Power Projects from 20,000 MW to 1,00,000 MW by 2022 under National Solar Mission (NSM). The plan of action to achieve the target is under preparation.

(c) and (d) M/s Pricewaterhouse Coopers Pvt. Ltd. has been engaged as a consultant for formulation of solar energy scale up plan. Their role is therefore, limited to the contract with them. Some of the work to be undertaken by M/s PWC are as under:

- (i) To assess the power scenario of India and analyses the efficacy of on-going initiatives by MNRE.
- (ii) Bring out a realistic demand projection and capacity addition plan.
- (iii) Evaluate likelihood of attainment of grid parity.
- (iv) Analyze the robustness of existing evacuation system to handle the planned capacity addition.

- (v) Estimate the likely capital requirement for meeting capacity addition.
- (vi) Gather feedback of relevant stakeholders.
- (vii) To develop a holistic plan to achieve the objective.

Tidal energy potential in Andhra Pradesh

1997. SHRIMATI GUNDU SUDHARANI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether any study was undertaken to assess the potential of tidal energy in the coastal areas of Andhra Pradesh;
- (b) if so, the details thereof;
- (c) if not, whether there are any plans to take up such assessment in view of long coast line and potential for generating tidal energy in that State; and
- (d) how the tidal energy is comparable with conventional and non-conventional energy sources in terms of money, potential, etc.?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) A study by NHPC (Ministry of Power) has identified Tidal power potential areas only in the Gulf of Cambay, Gulf of Kutchch and Sunderbans. Andhra Coast does not have suitable sites for tidal power.

- (c) We have no plan to take up any fresh assessment in Andhra Pradesh.
- (d) Tidal Energy is much costlier worldwide when compared to conventional and other non-conventional energy sources.

Subsidy for purchasing solar equipments

1998. SHRI PARIMAL NATHWANI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of subsidy provided for purchasing solar equipments including solar heaters and solar lamps to the people during the last three years including current year, State/UT-wise;
- (b) whether Government proposes to raise the subsidy given on solar power equipments;
- (c) if so, the details thereof; and
- (d) the steps taken by Government to create awareness among the people regarding the use of solar energy along with the details of work done in this regard, so far?